

Corrigendum to Invitation for Expression of Interest for Future Enterprises Limited operating in Manufacturing, Trading, Leasing of Retail Infrastructure Industry at Maharashtra, Karnataka & Across India (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This is with reference to the Form G dated 10th June 2023 issued in accordance with Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, and published a) on the website of Future Enterprises Limited website <https://felindia.in/cirp/newspaper-advertisement.html> on 10th June 2023; b) in the newspapers on 10th June 2023, and pursuant to email confirmation of the majority Committee of Members (CoC) of Future Enterprises Limited, subject to ratification in next CoC meeting, the last date of receipt of Expression of Interest stands extended for Five (5) days, accordingly revised tentative dates for events subsequent to issuance of Form G and IEOI

Sr. No.	Particulars	Timelines*
1	Deadline for submission of EOI by PRAs	30-06-2023* (as extended from earlier date of 25-06-2023)
2	Issuance of provisional list of PRAs	10-07-2023* (as extended from earlier date of 05-07-2023)
3	Last date for filing of objections to provisional List of PRAs	15-07-2023* (as extended from earlier date of 10-07-2023)
4	Issuance of final list of PRAs	25-07-2023* (as extended from earlier date of 20-07-2023)
5	Issuance of Request for Resolution Plan (RFRP) including Evaluation Matrix and IM	15-07-2023* (as extended from earlier date of 10-07-2023)
6	Deadline for submission of resolution plans by PRAs	24-08-2023* (as extended from earlier date of 19-08-2023)

Further, you are requested to note that there have been only date modifications to the Invitation of Expression of Interest (IEOI) dated 10th June 2023, which IEOI is published on website of Future Enterprises Limited available at:

<https://felindia.in/cirp/EOI-24062023.html>

All the other contents of the Form G issued on 10th June 2023 remains unchanged.

In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be submitted to the Interim Resolution Professional, Acting as Resolution Professional, in accordance with the amended invitation for expression of interest which stands amended and restated as under:

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR FUTURE ENTERPRISES LIMITED OPERATING IN MANUFACTURING, TRADING, LEASING OF RETAIL INFRASTRUCTURE INDUSTRY AT MAHARASHTRA, KARNATAKA & ACROSS INDIA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	FUTURE ENTERPRISES LIMITED CIN: L52399MH1987PLC044954
2.	Address of the Registered Office	Knowledge House, Shyam Nagar, Off Jogeshwari-Vikhroli Link Road, Jogeshwari (East), Mumbai-400060 Maharashtra
3.	URL of website	www.felindia.in
4.	Details of place where majority of fixed assets are located	Maharashtra, Karnataka and across India
5.	Installed capacity of main products/services	As informed by the Corporate Debtor, as on the Insolvency Commencement date (27 th February 2023), the Corporate Debtor has 3 Manufacturing Plants at Tarapur-Boisar, Mahadevpura and Anekal, Bengaluru
6.	Quantity and value of main products/ services sold in last financial year	As per Financial Statement as on 2021-2022, Revenue from Operations (Standalone) of Rs. 1513.62 Cr. Please refer the financial statement of the Corporate Debtor for further details.
7.	Number of employee/workmen	As per the details received by the Corporate Debtor, as on the Insolvency Commencement date (27 th February 2023), the Corporate Debtor has 1388 employees
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dated for subsequent events of the process are available at:	Last available financial statements at: https://felindia.in/cirp/investor.html List of Creditors available at: https://felindia.in/cirp/claims.html Details invitation of expression of interest with relevant dates for subsequent events of the process are available at: https://felindia.in/cirp/EOI.html
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Refer details invitation of expression of interest available at: https://felindia.in/cirp/EOI.html
10.	Last date of receipt of express of interest	30-06-2023* (as extended from earlier date of 25-06-2023)

11.	Date of issue of provisional list of prospective resolution applicants	10-07-2023* (as extended from earlier date of 05-07-2023)
12.	Last date of submission of objections of provisional list	15-07-2023* (as extended from earlier date of 10-07-2023)
13.	Process email ID to submit EOI	irp.future@gmail.com

* These timelines are as extended, pursuant to email confirmation of the majority Committee of Members (CoC) of Future Enterprises Limited, subject to ratification in next CoC meeting, and as further set out in IEOI. The timelines as stated above remain subject to modification by the COC, and any extension/exclusion to the timelines for completion of CIRP of the Corporate Debtor under IBC.



Jitender Kothari
Interim Resolution Professional
(Acting as Resolution Professional u/s 16(5) of the IBC Code)
For FUTURE ENTERPRISES LIMITED
Reg. No. IBBI/IPA-001/IP-P00540/2017-18/10965
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023
 Address :702, Orchid A Wing, Evershine Park CHS,
 Off Veera Desai Road, Andheri West, Mumbai-400053
 Email ID for Correspondence: irp.future@gmail.com

Date: 24-06-2023
 Place: Mumbai

Corrigendum to Invitation for Expression of Interest for Future Enterprises Limited operating in Manufacturing, Trading, Leasing of Retail Infrastructure Industry at Maharashtra, Karnataka & Across India (Under Regulation 36A (3) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This is with reference to the Form G dated 10th June 2023 issued in accordance with Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, and published a) on the website of Future Enterprises Limited website <https://futureent.com/newspace/adjustment.html> on 10th June 2023; b) in the newspapers on 10th June 2023; and pursuant to email confirmation of the majority Committee of Members (CoC) of Future Enterprises Limited, subject to ratification in next CoC meeting, the last date of receipt of Expression of Interest stands extended for Five (5) days, accordingly revised tentative dates for events subsequent to issuance of Form G and IEO:

Sr. No.	Particulars	Timeline*
1.	Deadline for submission of EOI by PRAs	30.06.2023* (as extended from earlier date of 26.06.2023)
2.	Issuance of provisional list of PRAs	30.07.2023* (as extended from earlier date of 26.07.2023)
3.	Last date for filing of objections to provisional List of PRAs	15.07.2023* (as extended from earlier date of 10.07.2023)
4.	Issuance of final list of PRAs	25.07.2023* (as extended from earlier date of 20.07.2023)
5.	Plan (RFP) including evaluation Matrix and IIA	15.07.2023* (as extended from earlier date of 10.07.2023)
6.	Deadline for submission of resolution offers by PRAs	24.08.2023* (as extended from earlier date of 19.08.2023)

All the other contents of the Form G (Issued on 10th June 2023) remains unchanged.

In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be submitted to the Interim Resolution Professional, Acting as Resolution Professional, in accordance with the amended invitation for expression of interest.

(Acting as Resolution Professional & IEO of the IBC Code)
For FUTURE ENTERPRISES LIMITED
 Reg. No. IBB/INP/002/INP/00540/2017-18/0965
 AFA No. AAL/10965/02/210923/104532 valid upto 21/09/2023
 Address : 702, Dicha A Wing, Everasine Park CHS, Off Vihar Road, Andheri West, Mumbai-400023
 Email ID for Correspondence: ip.futureent@gmail.com

Date: 24.06.2023
 Place: Mumbai

PUBLIC NOTICE
PADMARAJ INVESTMENT TRADING COMPANY PRIVATE LIMITED
 Regd Office: 577A D Wakheswar Road, Mumbai 400 006
 CIN: U65990MH1980PTC022191
 Email Id: Padmarajoffice@gmail.com
 Contact No. 9819388999

NOTICE is hereby given that the Company "Padmaraj Investment Trading Company Private Limited" has lost its Certificate of Registration as Non-Banking Finance Company (NBFC) issued by the Reserve Bank of India ("RBI") bearing registration No. 22191. The public be and is hereby advised not to misuse the certificate of registration, if found, if any person has found such COR, he/she is requested to return the same at the Company's registered office at 577A D Wakheswar Road, Mumbai 400 006.

The Company is in the process of applying the duplicate COR with Reserve Bank of India. If any person has any objection against issuance of duplicate Certificate of Registration can submit their objection within 15days of this notice at the address mentioned above along with the reason there to.

By the Order of the Board For
Padmaraj Investment Trading Company Private Limited
 Sd/- Rajesh Gautam Shah
 Director
 DIN: 00571658

Date: 26/06/2023

Punjab & Sind Bank
 Government of India
 H.O. Provident Fund Department
 Bhamburda, Janta Chowk, The Bazar, Patna
 Ph. 081-2481471/472; Email: hs.pjsbi@piib.in

Where service is a way of life

TENDER NOTICE
 Sealed Tenders are invited for renewal of **Group Term Life Insurance Policy** for Employees of Punjab and Sind Bank. Relevant details, RFP may be downloaded from the Bank's website <https://punjabandsindbank.co.in>. Any further changes related to the said tender shall be published on Bank's website only.


Assistant General Manager

Markets, Monday to Saturday

To book your copy, sms **reaches** to **57575** or email **order@bsmail.in**

Business Standard Insight Out

शोर कल्याणकारी लोकराजाला मानाचा मुजरा!



२६ जून राजर्षी छत्रपती शाहू महाराज जयंती

नरेंद्र मोदी प्रधानमंत्री
देवेन्द्र फडणवीस उपमुख्यमंत्री
एकनाथ शिंदे मुख्यमंत्री

mahasamad.in | MahaDGIPR | MaharashtraDGIPR

माहिती व जनसंपर्क महासंचालनालय, महाराष्ट्र शासन

Abbott Healthcare Private Limited
 CIN: U24200MH1997PTC04834
 Regd Off: 3, Corporate Park, Sion-Trombay Road, Mumbai - 400 071
 Tel No. 022-5046 1000/2000 Fax No. 022-5046 1400

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COMPANY SCHEME PETITION NO. 148 OF 2023
 IN
 COMPANY SCHEME APPLICATION NO. 77 OF 2023

In the matter of the Companies Act, 2013 (18 of 2013)
 AND
 In the matter of Sections 230 to 232 along with other applicable provisions of the Companies Act, 2013 and Rules framed thereunder as in force from time to time;
 AND
 In the matter of Scheme of Arrangement between **ABBOTT HEALTHCARE PRIVATE LIMITED** and its shareholders

ABBOTT HEALTHCARE PRIVATE LIMITED,)
 a company incorporated under)
 the Companies Act, 1956 having its)
 registered office at Unit No. 3, Corporate)
 Park, Sion-Trombay Road, Chembur,)
 Mumbai - 400 071.) Petitioner Company

NOTICE OF PETITION.

A Petition under Sections 230 to 232 of the Companies Act, 2013 presented by **ABBOTT HEALTHCARE PRIVATE LIMITED** and its shareholders was admitted by the Hon'ble National Company Law Tribunal, Mumbai on 6th day of June, 2023. The said Petition is fixed for hearing before the Hon'ble Tribunal taking Company matters on 27th day of July, 2023.

Any person desirous of supporting or opposing the said Petition should send to the Petitioner Company's Advocate - M/s Rajesh Shah & Co, 15, Oriental Building, 30, Nagindas Master Road, Flora Fountain, Mumbai - 400 001, notice of such intentions, in writing, signed by him/her or his/her Advocate, with his/her full name and address, so as to reach the Petitioner Company's Advocate not later than two days before the date of hearing of the said Petition. Where he/she seeks to oppose the said Petition, the ground of opposition or a copy of his/her affidavit intended to be used in opposition to the said Petition, shall be furnished with such notice.

Dated this 26th day of June, 2023.

For Abbott Healthcare Private Limited
Swaad Dalal
 Director
 DIN: 01513751

REMEDIUM LIFECARE LIMITED
 CIN NO. : L24100MH1988PLC343805

Registered Office: Office No.9, K. Rajahe Prime, Marol Industrial Estate Behind Ravi Vihar Hotel, Sagarbag Road, Marol, Andheri East, Marol Naka, Mumbai 400059 IN
 Contact No. 8433995251 | Email: info@remediumlifecare.com

NOTICE OF THE 34th ANNUAL GENERAL MEETING

NOTICE is hereby given, pursuant to applicable provisions of the Companies Act, 2013 ("the Act"), that the 34th Annual General Meeting ("AGM") of Remedium Lifecare Limited ("the Company") will be held on **Thursday, July 28, 2023 at 11.00 am** through electronic mode (video conferencing ("VC") or Other Audio Visual Means ("OAVM") in compliance with the applicable provisions of the Companies Act, 2013 read with General Circular No. 14/2020 dated April 8, 2020, Circular No. 17/2020 dated April 13, 2020, Circular No. 20/2020 dated May 5, 2020, Circular No. 02/2022 dated May 05, 2022 and Circular No. 10/2022 dated December 28, 2022 (MCA Circulars) and SEBI vide its circular no. SEBI/HO/CFD/CMD1/CIR/P/2020/79 dated May 12, 2020, SEBI/HO/CFD/CMD2/CIR/P/2021/11 dated January 15, 2021, SEBI/HO/CFD/CMD1/CIR/P/2022/62 dated May 13, 2022 and SEBI/HO/CFD/POD-2/P/CIR/2023/4 dated January 05, 2023 (SEBI circular) (MCA Circulars and SEBI Circulars collectively referred as "Circulars"), to transact the businesses as set out in the Notice of the AGM.

In accordance with the MCA Circulars and SEBI Regulations, the Notice convening the AGM along with the Annual Report for FY 2022-23 ("Annual Report") will be sent only through electronic mode to those Members whose email addresses are registered with the Depository Participants ("DPs") Company Registrar and Transfer Agent, viz. Skyline Financial Services Private Limited. For the limited purpose of receiving the Notice and the Annual Report through electronic mode in case their email address is not registered with the DPs/Company RTA, members may register their email id by writing to the company at info@remediumlifecare.com

Members who have not yet registered their e-mail addresses are requested to register the same with their DPs in case the shares are held by them in dematerialized form and with the Company RTA in case the shares are held by them in physical form. Such members can cast their votes through remote e-voting or through the voting system during the meeting. The Notice and the Annual Report will also be available on the website of the Company at <https://www.remefin.in/investor-relations>, the website of the Stock Exchanges i.e. BSE Limited at www.bseindia.com. The Notice will also be available on the website of Central Depository Services (India) Limited at www.cdslindia.com.

Members can attend and participate in the AGM only through VC/OAVM. The procedure and instructions for joining the AGM through VC/OAVM are stated in the Notice.

The detailed procedure and instructions for casting votes through remote e-voting or e-voting during the AGM for all Members (including the Members holding shares in physical form) whose email addresses are not registered with the DPs/ Company RTA are stated in the Notice.

Place: Mumbai
 Date: 26.06.2023

For Remedium Lifecare Limited
Shivini Dhand
 Company Secretary & Compliance Officer

TRUE VALUE | **MARUTI SUZUKI**

SELL. BUY. TRUST.
 True Value, leading destination for pre-owned cars.



AT HOME EVALUATION
 AI BASED SCIENTIFIC PRICING ENGINE
 DETAILED DIGITAL EVALUATION
 VERIFIED CAR HISTORY
 376 QUALITY CHECK POINTS
 HASSLE-FREE DOCUMENTATION
 UP TO 1 YEAR WARRANTY & 3 FREE SERVICES*

Download the App here. 

For enquiry, Call 1800 102 1800 | Visit www.marutisuzukitruvalue.com

*Terms and conditions apply. Black Glass Shade on the vehicle is due to the lighting effect. Creative Visualization. Images used are for illustration purposes only. Car colors may vary due to printing on paper.

Mumbai: Worli, Viteesse: 9820043972 | Phoenix Mall, Lower Parel, Sai Service: 9594952191 | Mahakali Road, Andheri, Sai Service: 9594952133 | LBS Road, Kurla, Automotive Manufacturers: 9769106133 | Wadala, KTS Automotors: 8879689615 | S. V. Road, Kandivli, Shivam Autozone: 09773666222 | Thane: True Value Dombivli East: 8422970248 | True Value Owale Thane West: 9111949494 | Kholshet Road, Navnit Motors: 9870713331 | Navi Mumbai: True Value Chowk: 8369675296 | True Value Panvel West: 9223161420, 9322444472 | True Value Palaspe: 9372203142 | Kharghar, Excell Automotors: 9833349419 | Nerul, Automotive Manufacturers: 9769206134 | Palghar: True Value Naigaon: 7021087797 | True Value Nalasopara East: 9773868686 | True Value Vasai East : 8291981832 | Kalyan: True Value Mharal: 9730093877 | Near Vittalwadi Station, Ulhasnagar, Prakash Auto: 8208464825.

